

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Eden Garden Residential Owners Associations
Vs
Evocon Pvt Ltd

MAIN PETITION NUMBER : CP/1167/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/1089(CHE)/2024

ORDER

Present: Ld. Counsel Shri. A M Ilango for the Applicant.

This application has been filed to take on record the minutes of 16th monitoring committee meeting held on 23.03.2024.

The same is taken on record, subject to all just exceptions.

IA/1089(CHE)/2024 is **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)